

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

SHANTI DEVI AND ORS

Respondent(s)

(with appln. (s) for c/delay in filing slp)

Date : 29/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhinav K. Malik, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

Mr. K.K. Gautam, Adv.

Mr. Rameshwar Prasad Goyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Last opportunity is granted for curing the defects in the vakalatnama filed on behalf of respondent Nos.2 to 13 within two weeks' time.

Despite last opportunity having been granted, application for substitution of the legal representatives of the deceased respondent No.14 has not been filed.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for further directions alongwith the detailed office report showing the status of all the respondents.

(PAWAN DEV KOTWAL)
Registrar